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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2016
NAME OF THE PETITIONER(S) : First City Investments Ltd
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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R. Prithviraj T.H. VIJAY PRASAD	Proxy Counsel for Respondents Counsel for the petitioners	Amith Vijay Prasad
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ORDER

Shri T M Vijay Prasad, PCS representing the petitioner present. Shri R Prithviraj Pandian, representing counsel for respondents present. The petitioner has sent a letter to the Registry which has been received on 7.3.2017. PCS representing the petitioner stated that these are the counter terms of the compromise and the respondents are yet to respond to the same for which he prays time for reporting the final outcome of the settlement. Put up on 22.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)